

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3033
ANSWERED ON:05.09.2007
NATIONAL LAKE CONSERVATION PLAN
Saradgi Shri Iqbal Ahmed

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government of Karnataka has submitted six proposals on Integrated Conservation of Amanikere at Tumkur, Begaum Talab in Bijapur, Unakal lake at Hubli, Muchakandhi lake at Bagalkot, Jagalur lake in Davangere District, Gowramma Tank and Hombalamma Tank in Magadi Town under National Lake Conservation Plan (NLCP) to the Union Government;

(b) if so, the cost of each of these projects;

(c) whether these proposals are still pending with the Union Government;

(d) if so, the details thereof and the reasons therefor; and

(e) the time by which a final decision on these proposals is likely to be taken?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) to (b) Yes, Sir. The Government of Karnataka has submitted proposals for conservation/restoration and management of Amanikere tank at Tumkur (Rs.10.05 crore), Unkal lake at Hubli (Rs.12.07 crore), Muchakandi lake at Bagalkot (Rs.1.58 crore), Jagalur lake at Davangere (Rs.10.00 crore) and Gowramma & Hombalamma tanks at Magadi, Bangalore (Rs.4.63 crore), for their consideration under the National Lake Conservation Plan (NLCP).

(c) to (e) The proposal for Muchakandi lake was not found to be covered under the mandate of NLCP and its rejection has been informed to the State Government. In respect of proposals on Amanikere Tank, Unkal lake at Hubli and conservation of tanks in Magadi town, the State Government has been asked to provide technical clarifications and other details in addition to the pre-requisite mandatory inputs such as commitments to bear State share of project cost and Operation and Maintenance details. The response from the State Government has not been received. The pending proposal project proposals having technical deficiencies need modifications by the State Government.

The proposals for new lakes are considered subject to their admissibility as per NLCP guidelines, prioritization, pollution status and availability of funds under the Plan.